

Through Fax

(J.H.C. Sch. 1-7)

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From:

**Rajesh Kumar Vaish,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated

To,

1. Sri Shiv Pal Singh, AJC-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
2. Sri Peeyush Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
3. Sri Pradeep Kumar, AJC-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
4. Miss Kumari Ranjana Asthana, J.C.-cum-Spl. Judge, CBI (Other than AHD Scam)-cum-Spl. Judge, FTC for Offences against Women, Ranchi,
5. Sri Swarn Shanker Prasad, J.C.-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
6. Sri Sachindra Kumar Pandey, District & Additional Sessions Judge-cum-Spl Judge, CBI, Dhanbad,
7. Sri Diwakar Pandey, AJC-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
8. Sri Anil Kumar Mishra No. 1, AJC-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
9. Sri Sanjay Kumar No. 1, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
10. Sri Shambhu Lal Shaw, AJC-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
11. Md. Taufiqul Hassan, AJC-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
12. Sri Janardan Singh, District & Additional Sessions Judge, CBI, Dhanbad,
13. Smt. Sanjeeta Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
14. Sri Rizwan Ahmad, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka,
15. Sri Devendra Kumar Pathak, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau Daltonganj,
16. Sri Manoj Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Chaibasa,
17. Sri Rajesh Sharan Singh, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau Hazaribagh,
18. Sri Sanjay Kumar Singh No. 1, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau Dhanbad,
19. Sri Santosh Kumar No. 2, AJC-cum-Spl. Judge, Anti Corruption Bureau, Ranchi.
20. Sri Bal Krishan Tiwari, District & Additional Sessions Judge, Daltonganj.
21. Sri Alok Kumar Dubey, District & Additional Sessions Judge, Jamshedpur (Ghatshila),
22. Sri Niraj Kumar Srivastava, A.Pr. Judge, Additional Family Court, Dhanbad,
23. Sri Arvind Kumar Pandey, District & Additional Sessions Judge, Giridih,
24. Sri Vishwa Nath Shukla, AJC-cum-P.O.,MVACT, Ranchi,
25. Sri Ashok Kumar No.-2, District & Additional Sessions Judge -cum-Spl. Judge, FTC for Offences against Women Jamshedpur,
26. Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge, Pakur,
27. Sri Martand Pratap Mishra, District & Additional Sessions Judge-cum-P.O., Commercial Court, Jamshedpur,
28. Sri Rama Kant Mishra, District & Additional Sessions Judge, Chaibasa,
29. Sri Bires Kumar, District & Additional Sessions Judge, Garhwa,
30. Sri Dinesh Rai, District & Additional Sessions Judge, Chaibasa,
31. Sri Anil Kumar Pandey, District & Additional Sessions Judge, Latehar,
32. Sri Sanjay Pratap, District & Additional Sessions Judge, Godda,
33. Sri Raiiv Ranian. District & Additional Sessions Judge, Sahebganj (Rajmahal),

34. Sri Janardan Singh, District & Additional Sessions Judge, Dhanbad,
35. Sri Amit Shekhar, District & Additional Sessions Judge, Hazaribagh,
36. Sri Yashwant Prakash, District & Additional Sessions Judge, Gumla,
37. Sri Srish Dutta Tripathi, District & Additional Sessions Judge, Chatra,
38. Sri Surendra Nath Mishra, District & Additional Sessions Judge, Dumka,
39. Sri Kamlesh Kumar Shukla, District & Additional Sessions Judge, Garhwa,
40. Sri Uttam Anand, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat),
41. Sri Anand Prakash, District & Additional Sessions Judge, Godda,
42. Sri Shyam Nandan Tiwary, AJC, Ranchi,
43. Sri Prabhakar Singh., District & Additional Sessions Judge, Jamshedpur

Sub: - Nomination for attending two days (C-9) Interdisciplinary Conference on the Role of Prosecution and Court in CBI Cases scheduled to be held on 17<sup>th</sup> and 18<sup>th</sup> March, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days (C-9) Interdisciplinary Conference on the Role of Prosecution and Court in CBI Cases scheduled to be held on 17<sup>th</sup> and 18<sup>th</sup> March, 2018 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 17.03.2018 at 9:30 AM in proper dress with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid Conference.

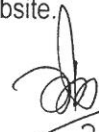
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 16.03.2018 till the evening of 18.03.2018.

Yours faithfully,  
Sd/- R.K.Vaish  
Registrar (Administration)

Memo No. 496 /Apptt.

Dated, Ranchi, the 27/01/2018

Copy forwarded to the Principal District & Sessions Judge Dhanbad / Dumka / Daltonganj / Chaibasa / Hazaribagh / Jamshedpur / Giridih / Pakur / Garhwa / Latehar / Godda / Sahebganj / Gumla / Chatra / Bokaro including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 832/JAJ dated 03.01.2018 / the Member Secretary, JHALSA / the C.P.C./c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
25-01-18  
Registrar (Administration)